

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.99/2006 In
O.A. No.911/2003

(6)

New Delhi this the 28th day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Ram Prasad
S/o Shri Matadin,
Boatman, CD-II,
Amar Park, Rohtak Road,
Delhi.

-Applicant

(By Advocate: Shri Viswanath for
Shri Naresh Kaushik)

Versus

1. Narender Kumar
Development Commissioner-
Cum-Flood Secretary,
5/9, Under Hill Road,
Rajpura Road, Delhi.
2. A.K. Gupta,
The Chief Engineer (I & F)
Govt. of NCT of Delhi,
4th Floor, Maharana Pratap Bhawan (ISBT),
Kashmiri Gate, Delhi-110006.
3. V.K. Jain
The Executive Engineer,
CD-II, Irrigation & Floor
Control Department,
Govt. of NCT of Delhi, Delhi.

-Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel heard.

2. Vide order dated 23.09.2003 in OA-9.11.2003 read with order dated 15.07.2004 in CP-110/2004, respondents were directed that as and when recruitment rules are finalized, the applicant would be considered for promotion to the post of Motor Boat Operator, which had fallen vacant on superannuation of Shri Ram Bharose. Rules were notified on 24.03.2005 (Annexure A-3). Applicant has come up with Contempt Petition alleging that respondents have

(Signature)

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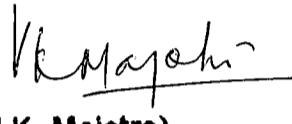
deliberately disregarded the directions of this Court and not appointed the applicant in the post.

3. Learned counsel of respondents has drawn our attention to Annexure R-3 dated 20.07.2006 whereby respondents have promoted the applicant on ad hoc basis as Motor Boat Operator on Work-Charged Establishment in scale Rs.3050-4590 with immediate effect, however, subject to medical fitness and verification of his character and antecedents.

4. Learned counsel of respondents assured that applicant would be considered for regularization in terms of Court's orders within a period of two months from the date of receipt of these orders. C.P. is dropped and notices issued to the respondents are discharged.


(Mukesh Kumar Gupta)
Member (J)

CC.


(V.K. Majotra)
Vice Chairman (A)

28/7/06